

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 19th April, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 43/2017(CZ)	Yashkar Chaudhary Vs Delawadi Tiger Resort & 7 Ors.	Ms. Arushi Gaur Chauhan, Adv.	
FOR HEARING				
2.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Ms. Parul Bhadoria Adv. Mr. Purushaindra Kaura, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
3.	Original Application No. 05/2016(CZ) (M.A.No.204/17)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Vivek Choudhary, Adv. Ms Parul Bhadoria, Adv. Mr. Yadvendra Yadav, Adv. Mr. Rohit Sharma, Adv.	
4.	Original Application No. 79/2015(CZ) (M.A.No.14/17)	Kuldeep Meena Vs. State of Rajasthan & Ors.	Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaora, Adv. Ms. Parul Bhadoria Adv. Mr. Sandeep Singh, Adv.	
5.	Original Application No. 13/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors. <i>(Regarding Sewage Treatment Plant)</i>	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.Shankar.Shrivastava, Adv. R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Sandeep Singh Adv. CPCB Ms.Parul Bhadoria, Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv.	
6.	Appeal No. 10/2016(CZ) (M.A.No.617/16)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauhan, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastava, Adv.	
7.	Original Application No. 149/2016(CZ)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	

8.	Original Application No. 88/2016(CZ)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
9.	Appeal No. 06/2017(CZ) (M.A.No.63/17) (M.A.No.131/17)	Vikas Enterprises Vs RSPCB & Anr.	Mr. Om Shankar Shrivastava, Adv. Mr. Anurag Tripathi, Adv. Mr. Sandeep Singh, Adv.	
10.	Original Application No. 104/2016(CZ)	Sudeshwar Rao Waghmare Vs. Commissioner, Office of BMC	Mr.Sudeshwar Rao Waghmare, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Dharamvir Sharma, Adv.	
11.	Original Application No. 308/2014 (CZ)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	
FOR COMPLIANCE				
12.	Original Application No. 87/2016(CZ)	Govind Singh Vs. District Mining Officer & Anr.	Mr. Arun Kumar Sharma, Adv. Mr. Sandeep Mishra, Adv. Mr. Rohit Sharma, Adv. Mr. B.N.Kochar, Adv. Mr. Sachin K.Verma, Adv.	

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